**Declaration of Assets and Liabilities** 

year feb 2023
Year feb 2023

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The way thoughary son reaughter wife of Late Varian Kumar choudhary aged. 47 Years, belonging to

service and presently working as ... Pe on Bi have Legislative Arrembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Godavari Devi Dependant-1 Sr. Description Self Spouse Dependant-2 Dependant-3 No. Name(S) Name Name Etc. Name (1) Cash 70,000 50,000 (11) Deposits In Banks, Financial Institutions And 515793 15,000 Non-Banking **Financial** Companies (111) Bonds, 495072 Debentures and Shares in companies (iv) Other financial institutions, 18/0563 NSS, Postal Savings, LIC Policies, etc (v) Motor Vehicles (details of make, etc.) Jewellery (give (vi) 30gms details of weight and 150,000 value) (vii) Other assets. such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Godoveri Devi also have to be indicated) Dependant-3 Dependant-2 Dependant-1 Name Self Spouse Etc. Name Description Name Name(S) No. Agricultural Land (i) - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value Non-Agricultural Land (11) - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value **Buildings** (Commercial (iii) and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value Houses / Apartments, Janki (IV) etc. Marchic - Location(s) Gola. - Survey /door Road number(s) - Extent (Total 508 measurement) H Block - Current market 35Lokhx value Others (such as (v)

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
/a\	(i) Loans from Banks	23,13,280(1DBI)	23,13,280
(a)	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		The second secon

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	
	(f) Other dues, if any	_	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NZL AVTPC1151 C	-
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

## C. Personal Detail

GPF/CPF/PRAN No.	1-	PTS/BLA-1173
Gender	:- '	F (M/F)
Date of Birth		18041975 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	1-	(Full Name e.g. B.A.SBihar Administrative Service,  B.S.SBihar Secretariat Service etc.)
Home District	;-	Bhagalbur
I hereby o knowledge and bo	declare	Signature
Place: Patra		Designation: Office. A. H. and ont
Place: 1		
Date: 05   02   2023		Department: Bihan Legislative. Arrembly
Notes Diag	en elan	each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.